

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF POSTS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2121  
TO BE ANSWERED ON 12<sup>TH</sup> MARCH, 2025**

**GRAMIN DAK SEVAKS**

**†2121. SHRI SUNIL KUMAR:**

Will the Minister of COMMUNICATION be pleased to state:

- (a) whether the Government proposes to recognize Gramin Dak Sevaks (GDSs) of the Postal Department working across the country as regular employees of the department from Extra Departmental (ED) employees;
- (b) if so, the details thereof; and
- (c) if not, whether the Government is likely to make such extra departmental employees as permanent employees or increase their honorarium in future?

**ANSWER**

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT  
(DR. PEMMASANI CHANDRA SEKHAR)**

**(a) to (c)** Sir, the engagement of Gramin Dak Sevaks (GDSs) is not governed by Article 309 of the Constitution. At present, there is no proposal to grant them the status of regular employees or to convert their positions into permanent ones. Their wages and service conditions are periodically reviewed and revised based on the recommendations of Expert Committees appointed by the Department of Posts from time to time.

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